

Central Administrative Tribunal, Allahabad.

Registration O.A.No. 430 of 1987

Imtiaz Ahmad

...

Applicants.

Vs.

Union of India and others

...

Respondents.

Connected with

1. Registration O.A.No. 780 1987

Central Command National MES
Employees Union & others

Applicant

Vs.

Union of India and others

...

Respondents.

2. Registration O.A.No. 422 1987

Bindeshwari Prasad

...

Applicant

Vs.

Union of India and others

...

Respondents.

3. Registration O.A.No. 768 1987

Mohd. Faiyaz

...

Applicant

Vs.

Union of India and others

...

Respondents.

4. Registration O.A.No. 628 1987

Ganesh Prasad

...

Applicant

Vs.

Union of India and others

...

Respondents.

Hon. Mr. Justice K. Nath, VC

Hon. K. J. Raman, AM

For judgment and order, see our judgment and order of date
 passed in O.A.No.780- of 1987 Central Command National MES Employees
 Union and others Vs. Union of India and others.

KN
MEMBER (A)

Q
VICE CHAIRMAN

Dated: 23.1.1990
PG